Name of the Corporate Debtor: IND-BARATH THERMAL POWER LIMITED; Date of Commencement of CIRP: 07-01-2022; List of Creditors as on: 26-05-2022; Name of IP: Mr. Deepak Maini; Process Number: 2; Last 5 digitof registration number: 11149

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0		0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0		0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	12	21517433112	12	21480104571	94.00	0		37328541	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	432707895	0	0	0.00	0		432707895	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0		0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0		0	NA
7	Operational creditors (Government Dues)	1	1986410	1	1986410	0.01	0		0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	12	1915849419	12	1369398253	5.99	0		546451166	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0		0	NA
Total		28	23867976836	25	22851489234	100.00	0	0	1016487602	